N O T I C E

As directed, kindly take notice that the D.B.-I comprising Hon'ble the Chief Justice & Hon'ble Mr. Justice Harish Kumar will take up the following case today i.e. on 17th April, 2026 at 12.00 Noon in Chief Justice's Court (Main Building).

FOR JUDGEMENT

1.	L.P.A/14/2025 LPA	12	THE UNION OF INDIA AND ORS VS RAJESH KUMAR	ANSHAY BAHADUR MATHUR	ARBIND KUMAR SINGH

Patna High Court
Dated, 17th April, 2026

By order of Hon'ble Court

Sd/-

(Pranaw Shankar)
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